

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

CIRCUIT COURT AT GWALIOR

Original Application No. 345 of 1998

Gwalior, this the 21st day of April 2003

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).  
Hon'ble Shri J.K. Kaushik -- Member (Judicial).

H.S. Vyas, aged about 53 years,  
S/o. Shri C.L. Vyas, Occupation-  
Service, presently posted as  
Divisional Engineer (Adm.) in the  
Office of the General Manager,  
Telecommunications, Gwalior (M.P.).

... Applicant

Versus

1. Union of India, through  
Secretary, Telecommunications,  
Ministry of Telecom, New Delhi.
2. Director General,  
Telecommunications, Sanchar  
Bhawan, 20, Ashoka Marg,  
New Delhi.
3. Shri K.G. Garg, Divisional  
Engineer, Phones, Sagar (M.P.).

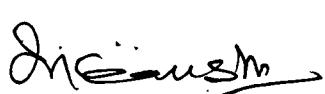
... Respondents

(By Advocate - Shri T.C. Singhal)

ORDER (ORAL)

By R.K. Upadhyaya, Member (Admnv.) :-

The learned counsel for the respondents states that the applicant Shri H.S. Vyas is reported to have died before one year and his legal heirs have also not been brought on record as per order dated 30/07/2002 and subsequent order dated 25/11/2002. In view of the fact that applicant has died, this Original Application stands abated. Let this OA be consigned to records.

  
(J.K. KAUSHIK)  
MEMBER (J)

  
(R.K. UPADHYAYA)  
MEMBER (A)

पृष्ठांकन दो/ब्या..... जबलपुर, दि.....

प्रतिलिपि: दो/ब्या..... जबलपुर, दि.....  
(1) सचिव, राजस्व विभाग, जबलपुर  
(2) अधिकारी, राजस्व विभाग, जबलपुर  
(3) प्राचीर्णी, राजस्व विभाग, जबलपुर  
(4) विवरण विभाग, राजस्व विभाग, जबलपुर

J. Maheshwari, Adv. GWH  
TC Singh, Adv. GWH

1-5-03

16/5/03